

Delhi Water Supply & Sewage Disposal Undertaking have reported that there was curtailment of raw water by Haryana Government for 450 MLD (100 MGD) Hyderpur Water Treatment Plant. During the period 4.12.89 to 12.12.89, when supply of water to some parts of West and North Delhi was affected.

(b) For operation of existing Water Treatment Plants in Delhi which have a production capacity of 1800 MLD (400 MGD), total requirement of raw water is about 2025 MLD (450 MGD).

(c) To meet the demand for drinking water in Delhi, production capacity is being augmented progressively during 1989-90 by fully commissioning the

- (i) 180 MLD (40 mgd) water treatment plant at Wazirabad scheduled to be completed during 1989-90.
- (ii) 5 ranney wells in Alipur with a total yield of 67.50 MLD (15 mgd).
- (iii) 54 MLD (12 mgd) plant at Okhla likely to be completed by the end of this financial year; and
- (iv) 50 tubewells to give a total yield of 22 MLD (4mgd)

In addition, the following long term measures are also being taken:

- (i) construction of second 450 MLD (100 mgd) water treatment plant at Hayderpur.
- (ii) construction of 180 MLD (40 mgd) water treatment plant at Nangloi.
- (iii) construction of 450 MLD (100 mgd) water treatment plant at Wazirabad.

(iv) procurement of 0.5 MAF of water from Kishau Dam on the Tons river Giri in HP on the construction of the dam.

(v) Procurement of 0.4 MAF of water from Renuka Dam on the river Giri in H.P. on the Construction of the dam.

Other measures to improve supply and equitable distribution of the present availability of water include strengthening of distribution network and conservation of water.

[*Translation*]

**Deaths Due to non-availability of Angiograph Facilities in R.M.L. Hospital**

124. SHRI RAMSHRAY PRASAD SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) Whether several heart patients died in Dr. Ram Manohar Lohia Hospital, New Delhi between February and April, 1989 due to non-availability of Baloon Angioplasty Cardiologist and Angiograph facilities;

(b) whether these patients were informed in advance that these facilities were not available in the Hospital; and

(c) if so, whether Government propose to compensate the next of kin of these patients and if so, the nature of proposed compensation?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROUTRAY): (a) No, Sir.

(b) and (c). Does not arise.